

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Criminal Appeal No(s). 591/2014

SAWAI RAM

Appellant(s)

VERSUS

STATE OF RAJASTHAN
(with office report)

Respondent(s)

Date : 04/03/2016 This appeal was called on for hearing today.

For Appellant(s) Mr. Dilip Kumar Nayak, Adv.
Ms. Aishwarya Bhati, Adv.For Respondent(s) Mr. Jayant Bhatt, Adv.
Mr. Akshay Vasistha, Adv.
Mr. Ajay Choudhary, Adv.UPON hearing the counsel the Court made the following
O R D E R

Office report reveals that despite last opportunity having been granted to the respondent, he has not filed additional documents but learned counsel appearing for the respondent submits that he has already filed additional documents.

Registry to verify, and if so, matter be processed for listing before Hon'ble Court.

(PAWAN DEV KOTWAL)
Registrar